## THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTIFICATION

## Dated, Shillong the 3<sup>rd</sup> December, 2020

In supersession of all the previous Notifications relating to News letter, the Hon'ble the Chief Justice, High Court of Meghalaya, is pleased to constitute the Editorial Committee comprising of the following for publication of Volume 5 Issue (2020) of the Newsletter of the High Court of Meghalaya, Shillong.1.

- 1. Smti. Cordelia Dkhar, Director, Meghalaya State Judicial Academy as Chief Editor.
- 2. Smti. Daphira Sohtun, CPC, High Court of Meghalaya as Editor and
- 3. Smti. Sandra Lanong, Assistant Registrar, High Court of Meghalaya as Coordinator.

The said Committee is directed to complete the requisite task by December, 2020.

By Order,

Registrar General

Memo No.HCM.II/44/2020/32/2-A

Dated 3rd Dec, 2020

Copy:-

 The Registrar-cum-Principal Private Secretary to Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong.

 The private Secretary to Hon'ble Mr Justice Ranjit Vasantrao More, Judge, High Court of Meghalaya, Shillong.

3. The Private Secretary to Hon'ble Mr Justice HS Thangkhiew, Judge, High Court of Meghalaya, Shillong.

4. The Private Secretary to Hon'ble Mr Justice W Diengdoh, Judge, High Court of Meghalaya, Shillong.

 Smti. Cordelia Dkhar, Director, Meghalaya State Judicial Academy as Editor for information and necessary action.

6. Smti. Daphira Sohtun, CPC, Meghalaya High Court as Joint Editor for information and necessary action.

7. Smti. Sandra Lanong, Assistant Registrar, High Court of Meghalaya as Coordinator for information and necessary action.

8. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.

9. Office Copy.

Registrar General